Inquiry into the working of the nonnationalised bamks

1507. SHRI MULKA GOVINDA REDDY; Will the Minister of FINANCE be pleased to state:

- (a) whether any enquiries into the working of the non-nationalised banks with reference to charges like maladministration, favouritism and nepotism have been held during the last three years; and-
- (b) if so, what are the details in this regard and what are the findings of such investigations?

THE MINISTER OF **FINANCE** (SHRI H. M. PATEL): (a) Th_c Reserve Bank make enquiries whenever complaints are received banks against non-nationalised con taining charges maladministra of tion, favouritism, nepotism etc. with concerned reference the to banks books of accounts and records. Such enquiries/inspections have been made by them in the case of some nonnationalised banks during the last three years

(b) Section 35(5) of the Banking Regulation Act, 1949 provides for publication of the findings of the Reserve Bank's inspections of the banks only after giving reasonable notice to the banks concerned and if such action appears necessary to the Central Government. The Government have not considered it necessary in the public interest to publish details of the findings of the Reserve Bank's investigations in any case. However, whenever allegations are found to have any substance the matter is following up by the Reserve Bank with the banks concerned for necessary corrective action.

Lottery prizes by banks

1508. SHRI JAGDISH PRASAD MATHUR: SHRI HARISHANKER BHABHDA:

Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that some banks that were providing lottery

prizes against some kind of deposits have been directed to wind up their present commitments and to discontinue the practice for he future;

- (b) if so, what are the details in this regard;
- (c) in what manner the banks are required to fulfil their earlier commitments; and
- (d) what are the criteria laid down to distinguish between the lotteries run by the banks and the lotteries run by various State Governments?
- THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and -(b). The Reserve Bank have advised the commercial banks not to undertake any fresh chit fund/kuri business and to taper off such existing business, if any, as and when the running chits/kuris terminate.
- (c) The instructions issued by the Reserve Bank are not applicable to schemes which were already in operation.
- (d) The lotteries conducted by the State Governments are not regulated by the Reserve Bank or the Minis- "try of Finance.

Recruitment of clerks in the nationalised banks

1509. SHRI V. P. MUNUSAMY; Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 627 given in the Rajya Sabha on the 25th July, 1978 and state the number of clerks recruited by the nationalised banks from January, 1975 to October, 1978, and how many of these posts were filled up by the appointment of persons belonging to the Scheduled Castes and the Scheduled Tribes?

THE MINISTER OF FINANCE (SHRI H.M.PATEL): Information in regard to recruitment to the Clerical Grade by the 14 nationalised banks and State Bank of India and

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the number of SC/ST candidates re-cruited is below:

Name of bank							Number of persons recruited		From 1-1-1975
							Total	SC/ST	- 10
Stat Bank of India .							15800	5450	30-6-78
Central Bank of India.							3966	1482	30-9-78
Bank of India							6784	1472	30-6-78†
Punjab National Bank							4663	1025	31-10-78
Bank of Baroda	٠.						$5^{2}73$	1433	30-6-78
United Commercial Bank				, -			3740	392	30-9-78
Canara Bank							74 1 1	1780	31-10-78
United Bank of India .							3006	977	30-6-78†
Dena Bank							1611	429	30-9-78
Syndicate Bank							7240	1489	31-10-78
Union Bank of India .							5654	1019	31-10-78
Allahabad Bank							2589	266	30-9-78
Indian Bank !							3978	494	30-6-78†
Bank of Maharashtra .				•			1848	699	30-9-78
Indian Overseas Bank						٠.	4423	1157	30-10-78

[•]f Figures are provisional.

Premium receipts «of L.I.C.

1510. SHRI V. P. MUNUSAMY; Will the Minister of FINANCE be pleased to state:

- (a) the amount of premium received by the Life Insurance Corporation of India in 1977-78 and the amount spent on salaries and administrative expenses during the same period; and
- (b) the total number of employees in the Life Insurance Corporation of India as on the 1st April, 1978, category-wise?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a)

The total premium income of the LIC in 1977-78 was Rs. 709.43 crores and the total expenses of management during the year were Rs. 182, crores as detailed below:

(In crores of rupees)

(i) Commission to Agents .	55.57
(ii) Salaries and other benefits to employees	107:12
(iii) Other expenses of management	1 9 · 83
Total.	182 - 52